

(c) whether the amount of handling charges has already been paid to the Indian Airlines or not?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. There was Ground Handling Agreement between *erstwhile* Indian Airlines and Kingfisher Airlines for the period 25th April, 2005 to 24th April, 2007 for provision of comprehensive ground services. The comprehensive Ground Handling charges were INR 24,500/- per departure.

(c) At the time of termination of Ground Handling Agreement between Indian Airlines and Kingfisher Airlines, an amount of Rs.7.48 crores was outstanding which is yet to be paid by Kingfisher Airlines.

Re-naming of airports

†2577. SHRI RAJEEV SHUKLA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether proposals for re-naming of some airports in the country are lying pending with Government;

(b) if so, the details thereof; and

(e) the status of each proposal?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) From time to time various proposals for renaming of airports in the country have been received. Names of some of such airports are: Aurangabad, Bhuj, Dabolim (Goa), Vadodara, Nanded, Raipur, Gondia, Belgaum, Madurai, Trivandrum Silchar, Jodhpur, Amritsar, Chandigarh, Khajuraho, Srinagar, Dehradun, Jaipur, Gaya and Porbandar.

(c) The proposals of renaming of the airports require wider consultative process, taken up with all the concerned stakeholders, and are decided on case to case basis with the approval of the Cabinet.

Violation of air safety norms

2578. SHRI MAHENDRA MOHAN:

SHRI KALRAJ MISHRA:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Air India in a shocking violation of air safety norms, allowed three extra passengers on board a fully-loaded flight;

(b) if so, the details thereof;

(c) whether Government is aware that safety of passengers has been put at several occasions by Air India and its safety record is weak; and

(d) if so, the action taken to ensure safety of passengers?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Airbus-321 Aircraft scheduled to operate flight IC-179 (Mumbai-Mangalore) on May 5, 2009

†Original notice of the question was received in Hindi.